GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3582
ANSWERED ON:03.09.2012
REHABILITATION OF PHYSICALLY AND MENTALLY CHALLENGED PERSONS
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of physically challenged and mentally retarded persons in the country;
- (b) whether the Government has taken any steps for rehabilitation of physically challenged and mentally retarded persons;
- (c) if so, the details thereof along with the rehabilitation centres set up/proposed to be set up, State-wise;
- (d) whether the Government has formulated any scheme to provide free higher education/training to such people; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

a): The disability-wise number of persons with disability as per census 2001 is as under:-

Visual Speech Hearing Locomotor Mental Total Disability Disability Disability Disability Disability

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- (b) & (c): The Ministry of Social Justice and Empowerment implements a number of schemes for the rehabilitation of persons with disabilities including physically challenged and mentally retarded persons. A Statement indicating details of such schemes is at Annexure-I. Further, a total 216 District Disability Rehabilitation Centres (DDRCs) providing a range of comprehensive services to the persons with disability are already functional in the country and 66 more are proposed to be set up. State-wise details of these DDRCs are given at Annexure-II.
- (d) & (e): National Handicapped Finance and Development Corporation (NHFDC) implements two Schemes of Ministry of Social Justice and Empowerment for award of scholarship to a total of 1500 students with disabilities every year, including those pursuing higher and Technical education